

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCIVIL APPEAL NO(S).11746-11747/2024

TORRENT POWER LIMITED

Appellant(s)

VERSUS

ASHISH ARJUNKUMAR RATHI & ORS.

Respondent(s)

(IA No. 127185/2025 - APPLICATION FOR ADJOURNMENT
IA No. 245120/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 243430/2024 - STAY APPLICATION)

WITH

C.A. No. 11689-11690/2024 (XVII-B)
(IA No. 237372/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 96635/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 60906/2025 - CLARIFICATION/DIRECTION
IA No. 198335/2025 - EARLY HEARING APPLICATION
IA No. 240857/2024 - EX-PARTE STAY
IA No. 240856/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 96634/2025 - INTERVENTION/IMPLEADMENT
IA No. 61350/2025 - INTERVENTION/IMPLEADMENT
IA No. 249918/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 12994-12995/2024 (XVII-B)
(IA No. 269893/2024 - STAY APPLICATION)

Date : 19-12-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s) Mrs. Gauri Rasgotra, Adv.
Mr. Manish Kharbanda, Adv.
Ms. Charu Mathur, AOR
Ms. Priyashree Sharma Ph, Adv.
Ms. Ekta Gupta, Adv.
Mr. Shivansh Agarwal, Adv.
Ms. Neha Maniktala, Adv.
Mr. Karan Singh Duggal, Adv.

Mr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Rajiv Shakhder, Sr. Adv.
Mr. Anoop Rawat, Adv.

Mr. Vaijayant Paliwal, Adv.
Mr. Rishab Jaisani, Adv.
Ms. Charu Bansal, Adv.
Mr. Harit Lakhani, Adv.
Ms. Kirti Gupta, Adv.
Mr. Karan Khetani, Adv.
Ms. Priyansha Sharma, Adv.
Mr. S. S. Shroff, AOR

Mr. Kapil Sibal, Sr. Adv.
Mr. Jayant Mehta, Sr. Adv.
Mr. Samir Malik, Adv.
Mr. Mohammad Shahan Ulla, Adv.
Mr. Varun Kalra, Adv.
Mr. Pranav Khanna, Adv.
Ms. Amrita Singh, Adv.
Ms. Tishampati Sen, Adv.
Mr. Mohit Rai, Adv.
Mr. Ashish Parwani, Adv.
Mr. Soham Mukherjee, Adv.
Mr. Jatin Shah, Adv.
Mr. Om Shelat, Adv.
Mr. Chandra Prakash, Adv.
M/S. D.S.K. Legal, AOR

For Respondent(s) Mr. N. Venkatraman, A.S.G.
Mr. Gopal Jain, Sr. Adv.
Mr. Madhav Kanoria, Adv.
Ms. Srideepa Bhattacharyya, Adv.
Ms. Neha Shivhare, Adv.
Mr. Vikash Kumar Jha, Adv.
M/S. Cyril Amarchand Mangaldas Aor, AOR

Mr. Balbir Singh, Sr. Adv.
Mr. Sunil Fernandes, Sr. Adv.
Mr. Bishwajit Dubey, Adv.
Mr. Somesh Srivastava, Adv.
Mr. Drishti Kaushik, Adv.
Mr. Ramakant Rai, Adv.
Mr. Naman Tondon, Adv.
Mr. Arpit, Adv.
Mr. Shaishir, Adv.
Mr. Pranati Sinha, Adv.
M/S. Trilegal Advocates On Record, AOR

Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Manu Krishnan, Adv.
Ms. Pooja Mahajan, Adv.
Ms. Geetika Sharma, Adv.
Ms. Sanjivani Pattjoshi, Adv.
Mr. Savar Mahajan, Adv.

Mr. Uday Aditya Jetly, Adv.
Mr. Uday Aditya Jetley Pocha, Adv.
Mr. Toshiv Goyal, Adv.
Mr. Varun Tyagi, Adv.
Mr. Saurabh Bachhawat, Adv.
Mr. E. C. Agrawala, AOR
Mr. Srivatsava Reddy Beerapall, Adv.

Mr. Aman Malik, AOR
Ms. Naazish Khan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. We have heard learned senior counsel for the appellant(s) who have made their rejoinder arguments.
2. Judgment reserved.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)